cooperative societies to enable these societies to contribute their 5 per cent contribution to the equity for setting up of a new cooperative spinning unit has been received. Scheme for share capital assistance to primary weavers cooperative societies has been since discontinued. Moreover, this will amount to increasing the participation of the Central Government over and above the accepted pattern in an indirect way. It is, therefore, difficult to consider this indirect dilution of the accepted scheme.

Requirement of Cloth for Internal Consumption and Exports during Eighth Plan

1238. SHRI PRAGADA KOTAIAH: Will the Minister of TEXTILES be pleased to state:

- (a) what is the annual estimated requirements of cloth both for internal consumption and exports during the Eighth Five Year Plan period;
- (b) what is the number of ordinary automatic and wider width powerlooms in the textile mills and their annual production capacity;
- (c) what is the number of authorised and unauthorised powerlooms installed as on date in the country and their annual production capacity; and
- (d) what is the total number of handlooms end their annual production capacity, if they operate for 300 days in a year?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The estimated total annual requirement of cloth in the year 1994-95 is 27396 Mn. Sq. Metres, covering both internal consumption and exports.

(b) The total number of looms installed in the mills are 1,92,780, com-

prising 88,700 ordinary looms, 48,800 automatic looms and 55,200 looms mainly in the mills lying closed. 25,400 looms out of 192700 are oi wider width. The total production capacity of the total installed looms is estimated at 5850 Mn. Sq. Metres.

- (b) The number of authorised and unauthorised powerlooms already installed are 4.53 and 2.83 lakhs respectively, with an annual capacity of 20,314 Mn. Sq. Meters.
- (d) According to the National Handlooms Census (1987-88), the total number of handlooms are 38.91 lakhs with an annual capacity of 6621 Mn. Sq. Meters.

Frequent Revision of Income-tax Forms

- 1239. SHRI SHABBIR AHMAD SALARIA: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that in the past 10 years, the Income Tax Return Forms have been changed, if so, what is the number of times it has been changed;
- (b) wjhether it is also a fact that as a result of change of the form for filing Income Tax Return the already printed forms are destroyed, if so, what are the details of the forms printed during the last 10 years which had to be destroyed as a result of the change in the forms, and the loss that the ex-chequer had to suffer on account of such change;
- (c) whether it is also a fact that the Income Tax Return forms have been again changed this year and the same are not available at various Income Tax Offices particularly in the Income Tax Offices at Srinagar and Jammu;
- (d) whether it is fact that the last date for filing the Return was 30th of June, 1991 and that for non filing